

Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 58 of 2014

Dated: 12th August, 2015

In the matter of:

M/s. Jindal Power Ltd.

... Appellant(s)

Versus

Central Electricity Regulatory Commission & Ors.

... Respondent(s)

ORDER

Bench not assembled today.

Batch of Appeals is posted for hearing on **24th September, 2015.**

Court Master

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